

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 307/97

O.A. 650/1997

Date of order: 22.02.2002

Present: Hon'ble Mr. B.P. Singh, Administrative Member.

Hon'ble Mr. M.L. Chauhan, Judicial Member.

Tapan Kumar Bhattacharjee

- v e r s u s -

Union of India and Ors.

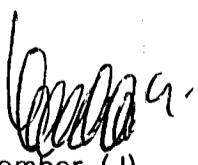
For the applicant : None.

For the respondents : Mr. B. Mukherjee, counsel.

O R D E R

When the matter is taken up today even after the second call, none appeared for the applicant in the M.A. The Id. counsel for the respondents submits that all the grievances of the applicant have since been settled. In support of his contention, he has produced a letter dated 24.12.2001 in this respect which may be kept on record.

2. From the perusal of the file it has been noticed that the Id. counsel for the applicant was not present on the last nine consecutive occasions. It appears that the applicant is not interested in pursuing the matter. It seems that all the grievances of the applicant as reported by the Id. counsel for the respondents have been settled. The application is, therefore, dismissed for default as well as on merit as submitted by the Id. counsel for the respondents.


Member (J)


Member (A)